

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 110(ND)/2013
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA
Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 29.09.2016

NAME OF THE COMPANY M/s. Connaught Plaza Restaurants Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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Mr.	TEJAS KARIA, Adv		Petitioner	
Mr.	KARAN MEHRA Adv		1 & 2	
Mr.	PRITPAL NIJJAR Adv.		MM.	
Mr.	MANAVENDRA MISHRA, Adv			

Mr.	SUDIPRO SARKAR, Adv		Respondent No. 2	
Mr.	RANUL P. DAVE, Adv			
Mr.	AMIT DINGRA, Adv			

Ms.	NAIRA JEJEEBHOT, Adv		Respondent No. 3 and 4	
Mr.	SUMIT CHOPRA, Adv			

ARUN KATHPALIA	Adv		Respondent 8	
SATYAJIT SARKAR	Adv			
MOHIT NEGI	Adv			

Order

Part heard for 30.9.2016.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(S.K. MOHAPATRA)
MEMBER (T)